

Title : Regarding remaining part of the Government Business during the week commencing the 5th December, 2005.

MR. SPEAKER: Item No.13 – Shri Priyaranjan Dasmunsi.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a statement on the Government Business to be taken up during the remaining part of the current week.

This will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Statutory Resolution seeking disapproval of the Manipur University Ordinance, 2005 and consideration and passing of the Manipur University (No.2) Bill, 2005, as passed by Rajya Sabha.
3. Discussion on the Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2005 and consideration and passing of the Taxation Laws (Second Amendment) Bill, 2005.
4. Consideration and passing of the following Bills, after they have been passed by Rajya Sabha:
 - (i) The Chartered Accountants (Amendment) bill, 2005;
 - (ii) The Cost and Works Accountants (Amendment) Bill, 2005;
 - (iii) The Company Secretaries (Amendment) Bill, 2005; and
 - (iv) The Criminal Law (Amendment) Bill, 2003

MR. SPEAKER: Calling Attention motions at Item Nos. 14 and 15 will be taken up tomorrow.

...(Interruptions)